

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No.298 of 2014 (SZ)

Applicant(s)

Respondent(s)

Wayanad Prakriti Samrakshana
Samithi, Wayanadu District, Kerala

Vs. UOI, rep by its Secretary, MoEF,
New Delhi and others

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M.R.Sivakumar

Mr.M.R.Gokul Krishnan for R1
Smt.Rema Smirithi for R2 to R9
M/s.Aysha Youseff for R10

Note of the Registry	Orders of the Tribunal
Item No.2	<p>Date: 23rd November, 2017</p> <p>On behalf of the Additional Advocate General, adjournment is sought for, submitting that instructions are to be received.</p> <p>It is seen that respondent Nos.2, 3, 6, to 8 are yet to file reply. If the reply is to be filed, it shall be filed before 05.12.2017.</p> <p>List the matter on 05.12.2017.</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p>